THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 29th January, 2018.

No. HCM. II/5/2017-Estt/184. As a mark of respect to the martyrs, 2 minutes silence while standing at respective places, shall be observed in the High Court of Meghalaya and all the Subordinates Courts on 30th January, 2018 at 11:00AM.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/5/2017-Estt/184ADated, Shillong 29th January, 2018. Copy to :-

- 1. The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The Registrar, High Court of Meghalaya, Shillong.
- 4. The District & Sessions Judge, Shillong/Jowai/Nongpoh/ Nongstoin/
 - Williamnagar/Tura/Ampati.
- 5. All Deputy Registrar, High Court of Meghalaya, Shillong.
- 6. The Chief Librarian, High Court of Meghalaya, Shillong.
- 7. All Assistant Registrar High Court of Meghalaya, Shillong.
- 8. The Chief Translator, High Court of Meghalaya, Shillong.
- 9. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 11. The Court Officer, High Court of Meghalaya Shillong.
- 12. The Superintendent (Judl), High Court of Meghalaya, Shillong.
- 13. The Stamp Reporter, High Court of Meghalaya, Shillong.
- 14. The President/Secretary, High Court Bar Association, Shillong.
- 15. The President/ Secretary, Shillong Bar Association, Shillong.
- 16. All concerned to note.
- 17. Notice Board.
- 18. Office file.

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